

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/3399/2021

This the 02nd day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

M.K. Bhan, aged: 59 yeas, S/o Sh. B.N Bhan, R/o Nanak Nagar, Jammu and 6
ors..

.....Applicant

(Advocate:- Mr. Jagpaul Singh-**Not Present**)

Versus

1. State of Jammu and Kashmir through Commissioner-cum-Secretary to
Government Industries and Commerce Department Civil Secretariat, Jammu and
2 ors.

.....Respondents

(Advocate: Mr. Amit Gupta, Additional Advocate General)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

Despite sending the link to the learned counsel for the applicant for joining the
video conference, he has not joined the conference today.

2. On the last dates also i.e., 17.02.2021 and 24.02.2021, nobody had joined the
video conference on behalf of the applicant and the case was listed today i.e. 02.03.2021
for appearance of applicant. It seems that the applicant has lost interest in pursuing the
matter. Accordingly, the T.A. is dismissed due to non appearance of the applicant.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**